

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 18281/2017

THE PRINCIPAL OFFICER LG ELECTRONICS INDIA PVT. LTD THROUGH ITS
POWER OF AUTHORIZED SIGNATORY ASHISHAppellant(s)

VERSUS

THE ASSISTANT/ DEPUTY COMMISSIONER OF INCOME TAX NOIDA . &
ANR.Respondent(s)

)

Date : 18-04-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr Amit Shrivastava, Adv.
Mr. Kishore Kunal, AOR

For Respondent(s)

Mr Vibhu Shanker Mishra, Adv.
Mrs. Anil Katiyar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 and 2 are duly represented.

Statement of case has not been filed by the parties and
time has expired.

Ld. counsel for respondent no.1 has prayed for time for
filing counter affidavit. Be filed within four weeks time.

Ld counsel for the appellant is granted four weeks time
for filing affidavit of valuation and deficit court fee.

List again on 6.7.2018.

KAPIL MEHTA
Registrar
18.04.2018

hj